

# **Central Administrative Tribunal**

## **Jammu Bench, Jammu**



T.A. No.725/2021  
(SWP No.958/2011)

Thursday, this the 28<sup>th</sup> day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Mudasar Ahmad Koka, S/o Ghulam Muhammad Koka, R/o Zanee Pora Chadora, Budgam, Age 29 years.
2. Abdul Rashid Bhat, S/o Ghulam Hassan Bhat, R/o Kremshore, Khanshahib, Budgam, Aged 40 years.

..Applicants

(None for applicants)

### **Versus**

1. State of J&K through Commissioner/Secretary to Govt., General Administration, Civil Secretariat Srinagar/Jammu.
2. Commissioner Secretary to Govt. Education Deptt., Civil Secretariat Srinagar/Jammu.
3. Group Commander, National Cadet Corps, NCC Headquarters, Srinagar C/o HQ Sub Area C/o 56 APO.
4. Naseer Ahmad Zargar S/o Ghulam Rasool Zargar, R/o Kalashpora, Srinagar.
5. Showkat Ahmed Kumar S/o Gh. Mohammad, R/o Chandanwarigam, Tangmarg.
6. Methan Singh S/o Foja Singh, R/o Nigeenpora, Tral.
7. Arshad Ahmad Bangroo S/o Mohammad Abdullah, R/o Lachmanpora, Batmaloo, Srinagar.
8. Imtiaz Ahmad Deaded S/o Mohammad Yousuf, R/o Achgoza, Bamnoo, Pulwama.

9. Farooq Ahmad Magray S/o Mohammad Sultan Magrey, R/o Shari Tangmarg.
10. Nisar Ahmad Shall S/o Bashir Ahmad, R/o Balgarden, Karanagar, Srinagar.
11. Sheikh Owais Jan S/o Sheikh Jan Mohammad, R/o Sonwar, Srinagar.
12. Bilal Ahmad Wani S/o Gh. Ahmed Wani, R/o Wangunda, Tailbal Srinagar.
13. Irshad Ahmad S/o Late Mohammad Razak, R/o Rafiabad Baramulla.
14. Umar Rashid S/o Ab. Rashid, R/o Mikhdom Sahib Nowhatta Srinagar.

..Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

### **ORDER (ORAL)**

#### **Mr. Justice L. Narasimha Reddy:**

This T.A. is referable to SWP No. 958/2011. The applicants challenged the selection/appointment of respondent Nos. 4 to 14 herein.

2. In view of re-organization of the State of Jammu, the SWP has since been transferred to this Tribunal and renumbered as T.A. No.725/2021.

3. Today, there is no representation for the applicants. Mr. Rajesh Thapa, learned Deputy Advocate General submits that

on 25.01.2021, this Tribunal dismissed the matter of similar nature, i.e., T.A No.4129/2020 (SWP No.2423/2003).

4. Following the same, this T.A. is also dismissed. There shall be no order as to costs.

**( Pradeep Kumar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**January 28, 2021**

lg/sunil/ankit/shakhi